

क्या स्वयं आयरन की उत्पादन प्रक्रिया में कोई परिवर्तन करने की आवश्यकता होगी। माग्न प्रवेश औद्योगिक विकास निगम लिमिटेड द्वारा संयुक्त राष्ट्र विकास कार्यक्रम की सहायता से डोस उपचारक का इस्तेमाल करने वाली स्वयं आयरन प्रदर्शन प्रयोजना की स्थापना के प्रस्ताव पर भी जाने कार्यवाही की जा रही है।

Pay Scales of Hindi Staff in the Ministry of Heavy Industry

9033. SHRI PROBODH CHANDRA : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) the total number and pay scales of the Hindi staff such as Hindi Assistants, Hindi Translators, Technical Assistants, Research Assistants etc. in his Ministry, Department-wise and category-wise separately;

(b) the number of permanent and temporary employees among them separately; and

(c) the number of such Translators, Hindi Assistants etc. who have been working on their posts for the last three years or more but are still temporary and the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) : (a) to (c). The Ministry of Heavy Industry came into being with effect from 7-2-1973. The following temporary posts of Hindi Staff were transferred to this Ministry by the Ministry of Industrial Development on 1-4-1973.

	Pay Scales	No of post
Senior Hindi Investigation	(Rs. 325—575)	1
Junior Hindi Translators	(Rs 210—425)	2

None of the incumbents of these posts who are temporary hands has completed 3 years of Service.

Shifting of Bharat Earth Movers Ltd.

9034. SHRI R. N. BARMAN : Will the MINISTER OF DEFENCE be pleased to state :

(a) whether Government have taken any firm decision to shift Bharat Earth Movers Limited Calcutta; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE DEFENCE PRODUCTION IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The registered office of Bharat Earth Movers Limited is at Bangalore. The undertaking has, however, a Zonal Office at Calcutta. There is no proposal to shift the Zonal Office of the Company from Calcutta. However, in pursuance of a decision taken by the Company to centralise the accounting and distribution of the spares for the Earthmoving equipment at its Kolar Gold Fields Factory, in the interest of better efficiency, the workload in the warehouse attached to the Zonal Office at Calcutta, which has been maintaining stocks of the crawler tractor spares, will progressively decrease as this warehouse will hereafter be holding stocks of only spares for the older model equipment, besides some of the fast moving items of spares for the current models. This arrangement is intended to be implemented in a phased manner and all efforts will be made to find alternative employment in and around the Calcutta region as far as possible, for the staff which may become surplus in this warehouse. Such of the surplus staff as are willing to move to Kolar Gold Fields will be accommodated in the Company's employment at that place.

Payment of wages to Tea Garden Labour

9035. SHRI R. N. BARMAN :

SHRI B. K. DASCHOWDHURY :

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the wages of the tea garden labourers are not paid to them due to the creation of artificial Tea Associations; and

(b) if so, the remedial measures adopted by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI G. VENKATSWAMY) : (a) and (b). The subject of payment of wages of the tea garden labourers falls in the State sphere.

Since the introduction of this scheme in May, 1964 loans aggregating Rs. 22.12 crores have been remitted. The State-wise break-up of the amount remitted is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4952/73]

Assistance to Bangladesh Refugees

9036. SHRI R. N. BARMAN :
SHRI B. K. DASCHOWDHURY :
Will the Minister of **LABOUR AND REHABILITATION** be pleased to state :

(a) the amount of loan offered to the displaced persons of erstwhile East Pakistan now Bangladesh, State-wise;

(b) the amount of loan along with interest repaid by those displaced persons, State-wise;

(c) the directions by Central Government to State Government concerned to realise the amount of loans due from the displaced persons; and

(d) the amount of loan given to those displaced persons for house building and other purposes?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY) : (a) and (b). A statement indicating the amount of loan given to the States for relending to the displaced persons from erstwhile East Pakistan and amount of loan with interest thereon repaid State-wise, is attached.

(c) A Remission Scheme was sanctioned in May, 1964 in respect of loans advanced by the State Governments from funds placed at their disposal by the Central Government to old migrants from former East Pakistan upto 31-3-1964. The Scheme excluded a few categories of loans advanced to comparatively well-to-do persons. Under this Scheme, the first Rs. 1,000 of the total loan burden of a migrant family are remitted in each case and out of the balance, if any, the amount in excess of Rs. 2,000 is also remitted. The liability of a migrant family thus does not exceed Rs. 2,000.

As regards recovery of loans, the State Governments have been advised to ensure that while no efforts are spared in recovery of loans from loanees who are in a position to repay, a procedure has been prescribed to avoid coercive measures which may render the loanees destitute.

(d) Loans are disbursed by the State Governments under the Schemes approved by the Government of India and they are responsible for the maintenance of the detailed accounts of the loans. Information in respect of loans given for House Building and other purposes has been called for from the State Governments and will be laid on the Table of the Sabha in due course.

Target of Steel Production during 1973-74

9037. SHRI R. N. BARMAN :
SHRI VARKEY GEORGE :

Will the Minister of **STEEL AND MINES** be pleased to state :

(a) the State-wise targets of production of steel plants during 1973-74 under the Steel Authority of India;

(b) whether the prices of steel will decrease consequent upon the rise in production in steel plants; and

(c) if so, the main features thereof, and, if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA) : (a) The following table shows the targets of production for 1973-74 in terms of steel ingots of the integrated mild steel plants under the Steel Authority of India.